

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 686 OF 2019 IN  
DFR No. 3773 of 2018**

**Dated: 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Prasaran Nigam Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Puneet Jain  
Mr. Abhinav Gupta**

**ORDER**

For appearance of the Respondents, if any, list the matter on **19.08.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/mkj*